

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA**

**UNSTARRED QUESTION NO.2880  
ANSWERED ON 07.08.2023**

**KENDRIYA VIDYALAYA ON VACANT  
RAILWAY LAND IN BALAMARU**

**†2880. SHRI ASHOK KUMAR RAWAT:**

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government has taken any step to establish Kendriya Vidyalaya on the vacant land of Railways in Balamaru under Misrikh Parliamentary Constituency of Uttar Pradesh;
- (b) if so, the details thereof; and
- (c) the action taken/proposed to be taken by the Government in this regard?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(SMT. ANNPURNA DEVI)**

(a) to (c) Opening of new Kendriya Vidyalayas (KVs) is a continuous process. KVs are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence & Para-military personnel, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institute of Higher Learning (IHL) by providing a common programme of education throughout the country. Proposals for opening of new KVs may be sponsored by Ministries or Departments of the Government of India / State Governments / Union Territories (UTs) Administrations, with commitment to provide requisite resources including land and temporary accommodation for setting up a new KV as per norms. The proposals are subject to approval of the competent authority.

As per information received from Kendriya Vidyalaya Sangathan (KVS), proposal for opening of new KV on the vacant land of Railways in Balamau under Misrikh Parliamentary Constituency of Uttar Pradesh has not been received from the sponsoring authority.

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